

GOVERNMENT OF INDIA  
MINISTRY OF COAL

LOK SABHA  
UNSTARRED QUESTION NO. 2358  
TO BE ANSWERED ON 16.03.2022

**Compensation to Farmers**

2358. SHRIMATI HIMADRI SINGH :

Will the Minister of COAL be pleased to state:

(a) the area in hectares of land which was acquired by the company from the year 2014 to 2018 in the Jamuna-Kotma area under South Eastern Coal Fields Limited;

(b) the number of farmers who have been given employment so far under the Amadand Project of Jamuna-Kotma area and the number of people who are deprived of employment; and

(c ) the number of farmers who have been compensated in lieu of land acquisition by the company under Jamuna-Kotma and the rate on which the compensation has been given?

**ANSWER**

**MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES  
(SHRI PRALHAD JOSHI)**

a. 1487.512 hectares of land was acquired by South Eastern Coalfields Limited from the year 2014 to 2018 in the Jamuna-Kotma Area, consisting of 03 Projects including Amadand OC Project viz. (Jamuna 9 &10 UG, Amritdhara OCP & Amadand OCP).

b. The total number of employment to be provided against acquisition of 699.94 Hectares of land at Amadand OC Project is 849, out of this 399 employment already provided (including 03 monetary compensation in lieu of employment) and 450 employment is balance. Employment against land is continuous process. After receipt of the claim with required documents such as proof of land ownership, family tree (duly certified by Revenue Official of State), consent of family members and verification of documents etc., the cases are being settled on priority basis.

c. The details are given below:-

Sl. No	Name of Mine	Name of Village	Compensation paid to the PAPs (Nos.)	Rate of Compensation (Lakh per hectare)	Remarks
1.	Jamuna 9/10/UG	Kalyanpur	14	41.40	Compensation assessed as per First Schedule of RFCTLARR Act, 2013
2.	Amadand OC	Amadand	01	12.94	
		Amadand	53	13.15	
		Nimha	09	9.34	
		Nimha	89	8.60	
		Nimha	53	8.86	
		Kuhka	03	8.26	
		Bhalwahi	58	5.58	

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